

**BOARD OF URGENT MATTER IN C.R.23 FROM 21.9.2020 TO 25.9.2020**

**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 21.9.2020**

<b>Sr No</b>	<b>Matter No</b>	<b>Name of party</b>	<b>Stage</b>
1	SC 1779/19	Shafiq Ansari V/s Agripada	Reply / Say

**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 22.9.2020**

<b>Sr No</b>	<b>Matter No</b>	<b>Name of party</b>	<b>Stage</b>
1	SC 373/17	Shivaji Nagar V/s Mustafa Shaikh	Say
2	SC 1796/19	Deonar V/s Wahid M. Khan	Say

**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 23.9.2020**

<b>Sr No</b>	<b>Matter No</b>	<b>Name of party</b>	<b>Stage</b>
1	Appeal 838/19	Sandeep Shetty V/s Sarika Shetty	Argument
2	BA 971/2020	Kurla Railway V/s Sanjay Patel	Compliance
3	ABA 1028/20	Dishant Maniar V/s Worli	Say Reply
4	ABA 519/2020	Rajeev Inamdar V/s Worli	Report
5	SC 406/15	Shivaji Nagar V/s Vakil Khan	Say / Hearing
6	SC 838/19	Navghar V/s Ashok Raj	Say / Hearing
7	SC 1315/19	CSMT V/s Anil Khatik	Say/ Hearing
8	SC 257/20	Byculla V/s Bilal Khan	Say / Hearing

**BOARD OF URGENT MATTER IN C.R.23 FROM 21.9.2020 TO 25.9.2020**

**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 24.9.2020**

<b>Sr No</b>	<b>Matter No</b>	<b>Name of party</b>	<b>Stage</b>
1	SC 15/2020	Tilak Nagar V/s Palsing Parcha	Order
2	SC 1526/19		Say / hearing on Ex
3	SC 1527/19		Say / hearing on Ex
4	SC 1528/19		Say / hearing on Ex
5	ABA 620/20		Order
6	ABA 725/20		Order
7	ABA 182/20		Order on Ex 23

**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 25.9.2020**

<b>Sr No</b>	<b>Matter No</b>	<b>Party name</b>	<b>Stage</b>
1	BA 2434/19		Hearing
2	BA 2454/19		Hearing
3	CRI Appeal 42/19		Order
4	CRI Appeal 43/19		Order
5	CRI Appeal 44/19		Order
6	CRI Appeal 45/19		Order
7	CRI Appeal 46/19		Order
8	CRI Appeal 47/19		Order
9	BA 1672/2020		Report
10	Cri Appeal 182/12		Order
11	SC 1386/96		Say / Hearing on Ex

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